

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH

ITEM No.12
IA Nos.294 and 329 of 2022 in
CP (IB) No.217/BB/2020

IN THE MATTER OF:

Punjab National Bank ... Petitioner
Vs.
M/s. Apollo Distilleries & Breweries Pvt. Ltd. ... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on: 12.01.2023

CORAM:

JUSTICE (RETD.) T. KRISHNAVALLI
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP : Shri Saji P. John, Adv.

ORDER

IA No.294 of 2022:

1. This application has been filed by Superior Malt Pvt. Ltd. seeking to condone the delay in submission of the claim before the RP.
2. Heard the learned Counsel for the RP.
3. Ld. Counsel for the RP submits that the Hon'ble NCLAT, Chennai Bench in Company Appeal (AT) (CH) (Ins.) No.109 of 2022 *vide* order dated 11.01.2023 has extended the *status quo* order till 23.02.2023. Ld. Counsel for the RP is directed to file a copy of the said order within two weeks.
4. In view of the above, list the case on **09.03.2023** along with IA 329/2022.

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MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

Krishna

-sd-

T. KRISHNAVALLI
MEMBER (JUDICIAL)